

Before Hon'ble Chairman, National Green Tribunal, New Delhi

OA 814 of 2024

Rejoinder as per permission granted as on 14-2-2025

Respectfully sheweth,

It is humbly submitted, that:

- 1. The Reply of the Respondent No. 2 is baseless and matter of record and they have concealed the actual facts, related to fresh appointment of Dr. Alka Rao, now serving as public servant, designated as Advisor (Science & Standards & Regulations), under the administration of the Food Safety and Standards Authority of India (FSSAI), which is a statutory body under the administration of the Ministry of Health and Family Welfare, Government of India, which regulates the manufacture, storage, distribution, sale, and import of food articles, while also establishing standards to ensure food safety.**

Whereas, Dr. Alka Rao, again re-appointed as Non official members under clause (d) of sub-section (4) of section 8, as per Notification, bearing No. S.O. 289(E), dated 15-1-2025, by the MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE, concealing their official designation being public servant, actually they lost their eligibility to accept berth as on non-official, besides the violation of conduct rules and regulations, breaching public trust and ethics.

- 2. The Respondent No. 1, cannot appoint any public servant, already on the pay role against public funds, against the quota of non-official, abusing the power vested on their designation, whereas its in practices, to appoint officials against non-official quota, being violation of human and legal rights of a person like me, being 50 years rich experiences.**

Place: Ahmedabad.

Date: 21-2-2025.

With scouting spirits in good faith,



Naresh Kadyan Son of Late Shri Om Parkash Kadyan, Retired Commissioner of Bharat Scouts and Guides, Haryana, C- 38, Rose Apartment, Delhi- 110085, on behalf of Viyana Berwal, adopted Brand Ambassador.